

CENTRAL ADMINISTRATIVE TRIBUNAL

PATNA BENCH

O.A.NO.: 633 OF 2005

[Patna, this Friday, the 8th Day of December, 2006]

.....
C O R A M

HON'BLE SHRI S.N.P.N.SINHA, MEMBER [ADMN.]

.....
Rama Nand Roy,
S/o Late Ramashray Roy.

Vs.

The Union of India through the General Manager,
Eastern Railway, Hajipur, Bihar.

.....
Counsel for the applicant. :- N o n e.
Counsel for the respondents.:- Shri R.K.Choubey, ASC.

O R D E R [ORAL]

S.N.P.N.Sinha, Member [Admn.] :- It appears from the order sheet that on the last several dates the applicant has not been present or being represented.

The case is dismissed for non-prosecution.


[S.N.P.N.Sinha]/M[A]

skj.